

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*\*


**NOTIFICATION**

Dated Shillong, the 5<sup>th</sup> February, 2018

**NO.LJ (B) 4/2018/57** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Meghalaya Legislative Assembly, 2018 for a period upto the end of Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri K.C.Nongrum, Executive Engineer, PWD(Rds), Mairang Division, Mairang	<b>Within Mairang Civil Sub-Division</b>	<b>Addl.Deputy Commissioner, Mairang Civil Sub- Division, Mairang</b>
2.	Shri R.S.Nongbri, EE, PHE(Rws), Mairang Division, Mairang	- do -	- do -
3.	Shri S.Puwein, AEE, PWD (Rds), Mairang Sub-Division, Mairang	- do -	- do -
4.	Shri T.Marbaniang, AEE, (PHE) Rws, Mairang Sub-Division, Mairang	- do -	- do -
5.	Shri K.Rymbai, A.E.E. PWD(Rds), Nongkhlaw	- do -	- do -
6.	Smti D.Hoojon, Sub-Divisional School Education Officer, Mairang Sub-Division, Mairang.	- do -	- do -
7.	Shri R.Nartiang, AEE, PWD (Rds), Markasa	- do -	- do -
8.	Smti. E.S.Marbaniang, Agriculture Dev. Officer, (HQ) O/o SDAO Mairang Sub- Division, Mairang	- do -	- do -
9.	Shri D.Tiewla, SDO (WR) Mairang Sub-Division, Mairang	- do -	- do -
10.	Smti. I.Slong, CDPO, (ICDS), Mairang.	- do -	- do -

11.	Shri R.K.Shillot, CDPO (ICDS) Mawthadraishan Block	- do -	- do -
12.	Shri Bicaland Rynjah, Range Officer, Soil & Water Conservation, Mairang Sub- Division, Mairang.	- do -	- do -
13.	Shri L.Nongbet, Sub-Divisional A & H Vety Officer, Mairang Sub-Division, Mairang	- do -	- do -
14.	Smti B.Lyngdoh Mawnai, Asstt. Employment Officer, Mairang Sub-Division, Mairang	- do -	- do -
15.	Shri E.R.Laloo, Fishery Officer, Mairang Sub-Division, Mairang	- do -	- do -
16.	Shri Solomon Pyngrope, Horticulture Dev. Officer, O/o SDAO Mairang Sub-Division, Mairang	- do -	- do -
17.	Shri Dalana Tiwela, Agriculture Dev. Officer, Nongthliew, O/o SDAO, Mairang Sub-Division, Mairang	- do -	- do -
18.	Shri Tobudhok Wanshnong, AH & Veterinary Officer, Nongkhlaw.	- do -	- do -

  
 ( E.M. Donn )

Joint Secretary to the Govt. of Meghalaya,  
 Law (B) Department.

**MEMO.NO. LJ (B)4/2018/57- A,**

**Dated Shillong, the 5<sup>th</sup> February, 2018**

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Addl. Deputy Commissioner, Mairang Civil Sub-Division, Mairang. With a request to circulate to all Officers concerned. This has a reference to MEL (LA).14/2017-18/6, 28.11.2017
4. Personnel & A.R (A) Department.
5. Election Department.
6. NIC, Shillong for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

***By order etc...,***

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

\*\*\*\*